Declaration of Assets and Liabilities

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(18)	#-

· NIBHA KU	MART son/day	ghter/wife of SRI SURESH	SHARMA
aged 29	ears, belonging to	BIHAR VIDHAM	SABAR
service and presently workli	ng as GARO	DENER	
		rable, movable, bank balance,	
myself, my spouse and depe	ndants*:		

2023-2024

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000000/		-	•	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50000/				
(iii)	Bonds, Debentures and Shares in companies		in accordance to the second se			
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)			-		
(vi)	Jewellery (give details of weight and value)	5 gm/ gold 25000 Rupes		77) 10 17 17 18 18 18 18 18 18 18 18 18 18 18 18 18		
(vii)	Other assets, such as values of claims / interests			(1) (1) (1) (1) (1) (1) (1) (1) (1) (1)	- 31	2000

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Nibha Kumari

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Starts

also have to be indicated?

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Congress of the control of the contr				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			<u> </u>		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc.  • Location(s)  • Survey /door number(s)  • Extent (Total measurement)  • Current market value					
(v)	Others (such as interest in property)	_	-		N = 13 m	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
100	(ii) Loans from financial institutions		STATE OF THE STATE
	(iii) Government Dues: (a) dues to departments		
	dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		And process of traders to their
	(e) dues to departments dealing with government		
	transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	6JZPK54-506	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(ili) Sales Tax (Only in case of proprietary business)		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
	(iv) Property Tax	1144 (	- 1000

GPF/CPF/PRAN No.	:-	110185365683-
Gender	:-	[ (M/F)
Date of Birth	: e	05091994 (DD/MM/YYYY)
Class/Group	17	(A/8/C)
Cadre	!=	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	LAYA
T basalou d		a the the above details are to be the best of any

signature Nibha Kumari

Name of Employee: NIBHA KWMARI

Designation: OFFICE ATTENDENT (GARDENER

Department: BNS (CARE TAKER (SECTION)

Note:

Personal Detail

knowledge and belief.

Place: PATNA Date: 5/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Nibher Kumadi